National Company Law Tribunal Allahabad Bench Allahabad

49(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016.

NAME OF THE COMPANY: M/s Moradabad Club Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. N	lo.	Name	Designation	Representation	Signature
1.	Risy;	SOOD	Adv.	Pet troner	Leis Cke Jorda
2.		ucaseggi	st	fest. ILL	28,7
3	Prad.	of Kepoor	PCA	Petilioner	ar

Order dated 07.10.2016

CP No. 49(ND)/2014 M/s Moradabad Club Ltd.

CP No. 49/2014 was disposed of by CLB. Two Company Applications are pending as CA 90 & 91/2015. In CA 90 the petitioner is ROC. Though the matter is listed for final hearing there was no representation for ROC in CA 90. We have heard Ld. Counsel for the respondents in CA 90, who happened to be the petitioner in the CP, and also the Company. So far as the CA 91 is concerned, it is an application made by the company who is R-1 in the CP for certain directions. Having heard the Ld. Counsel for the company petitioner and company and having recorded the absence of ROC or any of its officer or advocate, the matter is listed for orders on 07.11.2016.

List the matter on 07.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.10.2016